

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

**Subject: Orientation Programme on "Trial of complaints under Sec. 138, Negotiable Instruments Act" in the J&K State Judicial Academy Complex, Srinagar on 30<sup>th</sup> of June, 2019.**

## ORDER

No:- 280

Dated:- 12/6/2019

All Munsiffs/JMIOs of Kashmir Province are hereby nominated to attend the subject training programme to be held at J&K State Judicial Academy, Srinagar on 30<sup>th</sup> of June, 2019 with the direction to the nominated Judicial Officers to report at the venue at 9.30 A.M. sharp on the scheduled date.

**By Order**

(Sanjay Dhar)  
Registrar General

No:- 6085-116/RS

Dated:- 12/6/2019

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
..... for information.
6. Director J&K State Judicial Academy, Srinagar with the request to get the nominated Officers intimated accordingly.
7. Principal District & Sessions Judges of Kashmir province \_\_\_\_\_.
8. Concerned Judicial Officers \_\_\_\_\_  
..... for information and necessary compliance.
9. CPC e-courts, High Court of J&K, for uploading on the High Court website.

Registrar General